COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 127 OF 2016

Dated: 12th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

M/s Trishul Power Pvt. Ltd.

...Appellant(s)

Vs.
Karnataka Power Transmission Corporation Ltd. & Ors.

...Respondent(s)

ORDER

The bench is unable to take up this matter today due to administrative reasons. By consent of the parties, the matter is adjourned to <u>05.09.2017.</u>

(Court Master)

ts/kt